

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gokula Kannan Chits Tamilnadu Pvt Ltd Date of Commencement of Liquidation: 27-08-2019; List of Stakeholders as on Date: 30-09-2021; Name of IP: Ms. Revathi Raghunathan; Process Number: 1; Last 5 digit of registration number: 11417

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0							NA
2	Liquidation costs incurred till date		1619105						NA
3	Secured financial creditors	0							NA
4	Unsecured financial creditors	3	10680357	3	10680357				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	5	166013.00	5	166013.00				Annexure 6
7	Operational creditors (Government Dues)	1	575333.00	1	324688.00				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	228	41071134.00	221	34625557.00				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		237	54111942	230	45796615				